

Central Administrative Tribunal, Allahabad.

Registration O.A.No.422 of 1987

Bindeshwari Prasad ... Applicants.

Vs.

Union of India and others .. Respondents.

Connected with

1. Registration O.A.No. 780 198 7

Central Command National MES... Applicant
Employees Union & others

Vs.

Union of India and others ... Respondents.

2. Registration O.A.No. 430 198 7

Intiaz Ahmad ... Applicant

Vs.

Union of India and others ... Respondents.

3. Registratiion O.A.No. 768 198 6

Mohd Faiyaz ... Applicant

Vs.

Union of India and others ... Respondents.

4. Registration O.A.No. 628 198 9

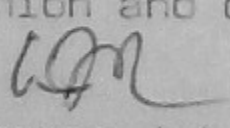
Ganesh Prasad ... Applicant

Vs.

Union of India and others ... Respondents.

Hon.Mr.Justice K.Nath, VC
Hon.K.J.Raman, AM

For judgment and order, see our judgment and order of date
passed in O.A.No.780- of 1987 Central Command National MES Employees
Union and others Vs. Union of India and others.


MEMBER (A)


VICE CHAIRMAN

Dated: 23.1.1990
PC